

(e) how much area is involved over which the individual claims of the Other Traditional Forest Dwellers have been rejected; and

(f) the State-wise and Union Territory-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) to (d) As per 'The Scheduled Tribes and Other Traditional Forest Dwellers (OTFDs) (Recognition of Forest Right) Act, 2006' (in short FRA) and rules there under, responsibility for implementation of the Act lies with the States/UTs. As per information received from the State Governments, up to 31.08.2016, a total of 1,90,363 individual claims of OTFDs were filed against which 8,561 titles distributed and 1,20,936 claims rejected. The extent of forest land for which these titles distributed was 4195.99 hectares.

(e) The data of area involved over which claims are rejected is not maintained by this Ministry.

(f) Does not arise in view of reply to part (e) above.

#### **Operational vocational training centres**

†3199. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the names of States in which Vocational Training Centers are operational in Scheduled Tribe areas, list of the areas thereof;

(b) the number of tribal women and youths received training at these centres and have become self-employed or are working in Government sector, State-wise details thereof;

(c) whether such training centres will be opened in Udham Singh Nagar, a tribal district of Uttarakhand where Tharu tribes reside; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Under the Ministry's scheme of Vocational Training Centre (VTC), the details of States in which VTCs are operational, and number of beneficiaries are given in Statement (*See* below). The Scheme is being implemented through State Governments/UT Administrations, Institutions or Organizations set up by Government as autonomous bodies, educational and other institutions like local bodies and cooperative societies and Non-Governmental Organizations (NGOs) etc. Information in respect of training/employment of women/youth separately is not maintained Centrally. As per scheme guidelines, the training

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† Original notice of the question was received in Hindi.

for trades including modern trades having employment potential in the region should be provided, and the organization should establish linkages with placement services, and for the candidates interested in self employment.

(c) and (d) The scheme is a demand driven and funds are released on receipt of proposal from State Government subject to fulfillment of requisite conditions and availability of funds. There is no proposal from the Government of Uttarakhand for opening such training centres in Udham Singh Nagar.

**Statement**

*A. Grants-in-aid released to State Governments for Vocational Training Centres*

Sl. No.	State/UT	Number of Centres	Number of Beneficiaries
1.	Andhra Pradesh	8	800
2.	Assam	41	7500
3.	Chhattisgarh	11	477
4.	Gujarat	13	6198
5.	Madhya Pradesh	30	2587
6.	Meghalaya	9	700
7.	Mizoram	15	1500
TOTAL		127	19762

*B. Grants-in-aid released to NGOs for Vocational Training Centres*

Sl. No.	State/UT	Number of Centres	Number of Beneficiaries
1.	Assam	3	600
2.	Karnataka	1	320
3.	Meghalaya	1	260
4.	Nagaland	2	340
5.	Tamil Nadu	1	200
TOTAL		8	1720

**Claims received by forest dwellers in Telangana**

3200. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that out of 2.15 lakh claims received from various forest dwellers in Telangana as of 1st June, 2016, only one lakh titles have been distributed so far;

(b) whether it is also a fact that one lakh claims have been rejected;